



#### PHASE-I



\*Not applicable in Containment Zones



Following activities allowed with effect from 8 June, 2020:



Religious places/ places of worship for the public



Hotels, restaurants and other hospitality services



Shopping malls



Health Ministry will prepare SOP in this regard, for ensuring social distancing and to contain the spread of COVID-19





#### PHASE-II

#### **SCHOOLS & EDUCATIONAL** INSTITUTIONS





Schools, colleges, educational/training/coaching institutions etc., to be opened in consultation with States and UTs



State Governments/ UT administrations may hold consultations with parents and other stakeholders



Based on the feedback, a decision on re-opening to be taken in July, 2020



Health Ministry will prepare SOP in this regard, for ensuring social distancing and to contain the spread of COVID-19





# ACTIVITES PROJUGHOUT THE COUNTRY





International air travel of passengers, except as permitted by MHA



Metro Rail



Cinema halls, gymnasiums, swimming pools, entertainment parks, theatres, bars and auditoriums, assembly halls and similar places



Social/political/sports/entertainment/ academic/cultural/religious functions and other large congregations













Dates for re-starting the prohibited activities to be decided based on the assessment of the Situation

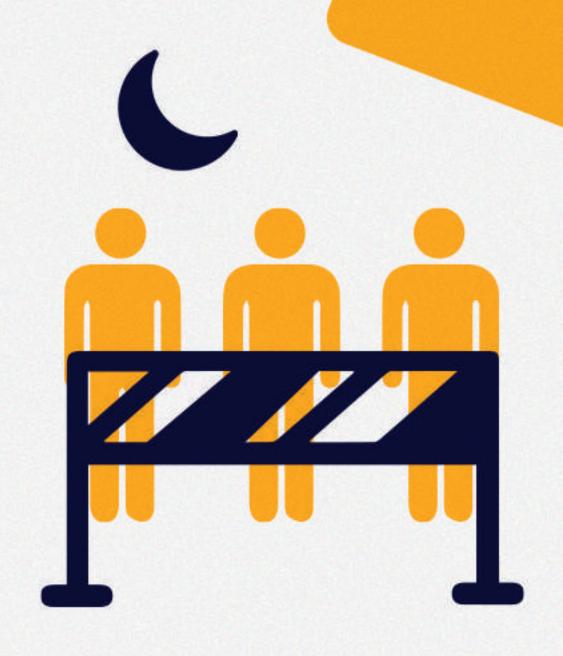


Health Ministry will prepare SOPs in this regard, for ensuring social distancing and to contain the spread of COVID-19





#### NIGHT CURFEW





Movement of individuals shall remain strictly prohibited between 9.00 pm to 5.00 am except for essential activities



Local authorities shall issue orders under Section 144 CrPC





#### LOCKDOWN LIMITED TO CONTAINMENT ZONES (1/2)





Lockdown to remain in force in the Containment Zones till 30 June, 2020



Containment Zones to be demarcated by the District authorities as per guidelines of Health Ministry



In the Containment Zones, only essential activities shall be allowed



There shall be strict perimeter control to ensure that there is no movement of people in or out of these zones





#### LOCKDOWN LIMITED TO CONTAINMENT ZONES (2/2)





There shall be intensive contact tracing, house-to-house surveillance, and other clinical interventions



States/ UTs may also identify Buffer Zones outside the Containment Zones, where new cases are more likely to occur



Guidelines of Health Ministry to be taken into consideration for the above purpose



States/ UTs may prohibit certain activities outside the Containment zones, or impose such restrictions as deemed necessary







#### UNRESTRICTED MOVEMENT

OF PERSONS AND GOODS



No restriction on inter-State and intra-State movement of persons and goods



No separate permission/approval/e-permit will be required for such movements



If a State/ UT, proposes to regulate movement of persons, it will give wide publicity in advance regarding procedures to be followed



#### Following to continue as per SOPs issued:

- Movement by passenger trains and Shramik special trains;
- Domestic passenger air travel;
- Movement of Indian Nationals stranded outside the country
- Movement of specified persons to travel abroad;
- Evacuation of foreign nationals;





### PROTECTION OF VULNERABLE PERSONS



Persons above 65 years of age, persons with co-morbidities, pregnant women, and children below the age of 10 years are advised to stay at home



Except for essential and health purposes





## USE OF AAROGYA SETU





Aarogya Setu enables early identification of potential risk of infection, and thus acts as a shield for individuals and the community



With a view to ensuring safety in offices and work places, employers on best effort basis should ensure that Aarogya Setu is installed by all employees having compatible mobile phones



District authorities may advise individuals to install the Aarogya Setu application on compatible mobile phones and regularly update their health status on the app

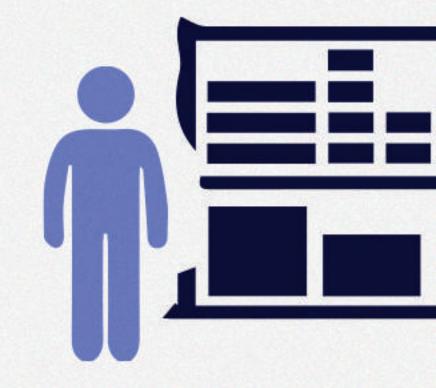


This will facilitate timely provision of medical attention to those individuals who are at risk





### ENFORCEMENT OF GUIDELINES

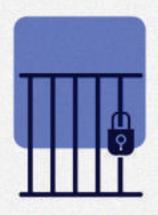




State/ UT Governments shall not dilute these guidelines issued under the Disaster Management Act, 2005, in any manner



All the District Magistrates shall strictly enforce the above measures



Any person violating these measures will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action under Section 188 of the IPC, and other legal provisions as applicable



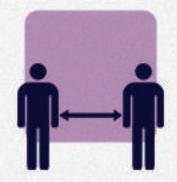


#### NATIONAL DIRECTIVES

FOR COVID-19 MANAGEMENT (1/2)



Face coverings: Wearing of face cover is compulsory in public places; in workplaces; and during transport



**Social distancing:** Individuals must maintain a minimum distance of 6 feet (2 gaz ki doori) in public places



**Shops:** will ensure physical distancing among customers and will not allow more than 5 persons at one time



Gatherings: Large public gatherings/ congregations continue to remain prohibited





#### NATIONAL DIRECTIVES





Marriage related gatherings: Number of guests not to exceed 50



Funeral/last rites related gatherings: Number of persons not to exceed 20



**Spitting in public places** will be punishable with fine, as may be prescribed by the State/ UT local authority in accordance with its laws, rules or regulations



Consumption of liquor, paan, gutka, tobacco etc.in public places is prohibited remain prohibited





## DIRECTIVES SOURCES



Work from home (WfH): As far as possible the practice of WfH should be followed



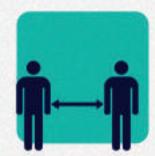
Staggering of work/ business hours will be followed in offices, work places, shops, markets and industrial & commercial establishments



**Screening & hygiene** Provision for thermal scanning, hand wash and sanitizer will be made at all entry and exit points and common areas



Frequent sanitization of entire workplace, common facilities and all points which come into human contact e.g. door handles etc., will be ensured, including between shifts



**Social distancing:** All persons in charge of work places will ensure adequate distance between workers, adequate gaps between shifts, staggering the lunch breaks of staff, etc